NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/429/ (IB)/2017

NAME OF THE PETITIONER(S)

: SHIVASAKTHI TEXTILE CHEMICALS PVT LTD

NAME OF THE RESPONDENT(S)

: LAKSHMI APPEARLS AND WOVENS LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

RG. SATAYON MANYONA FOR PRILEDONER

ORDER

Counsel for Petitioner present. He has complied with the provision of section 9(3)(b)and(c) of I&B Code, 2016. Counsel for Respondent present and submitted that he has received papers in the morning itself and prayed for time. At request, time is enlarged with the direction to file counter before the next date of hearing. Matter is posted for arguments. In the meantime, Counsel for Petitioner is directed to propose the name of an IRP by seeking his consent in Form 2. Put up on 31.07.2017 at 10.30 A.M.

(.) - paged from

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)